

[Shri Bhakt Darshan]

tions, 1970, published in Notification No. G. S. R. 458 in Gazette of India dated the 21st March, 1970.

- (ii) The Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1970 (Hindi and English versions), published in Notification No. G. S. R. 545 in Gazette of India dated the 4th April, 1970. [Placed in Library. See No. LT-3297/70]

- (2) (i) A copy of the Central Industrial Security Force Rules, 1969 (Hindi and English versions) published in Notification No. S. O. 4632 in Gazette of India dated the 14th November 1969, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-3298/70]

**Report of Executive Committee of Trustees of Victoria Memorial, Calcutta**

SHRI BHAKT DARSHAN : On behalf of Shrimati Jahanara Jaipal Singh, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial, Calcutta for the year 1968-69. [Placed in Library. See No. LT-3299/70]

श्री शिवचन्द्र झा (मधुबनी) : उपाध्यक्ष महोदय, मेरा प्वाइन्ट ऑफ़ ऑर्डर है। पिछली दफा अध्यक्ष महोदय ने कहा था कि किसी मंत्री की गैरहाजरी में कोई दूसरा मंत्री इसको नहीं रख सकता है इन्होंने इसको यहाँ कैसे रखा है ?

MR. DEPUTY-SPEAKER : They belong to the same Ministry : Mrs. Jahanara Jaipal Singh and Shri Bhakt Darshan belong to the same Ministry.

श्री शिवचन्द्र झा : उस दिन भी यही बात थी। वे उसी मंत्रालय के हों या न हों, लेकिन वे प्रेजेन्ट नहीं कर सकते हैं।

MR. DEPUTY-SPEAKER : That is true, but he has been duly authorised by the Minister and he has also obtained the permission of the Speaker.

14.24 hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

(i) Minutes

SHRI M. B. RANA (Broach) : I beg to lay on the Table Minutes of the sittings of the Committee on Public Undertakings relating to the Sixty-seventh Report on Production Management in Public Undertakings.

(ii) Sixty-seventh Report

SHRI M. B. RANA : I beg to present the Sixty-seventh Report of the Committee on Public Undertakings on Production Management in Public Undertakings.

**ESTIMATES COMMITTEE**

**Hundred and nineteenth Report**

SHRI BEDABRATA BARUA (Kaliabor) : I beg to present the Hundred and nineteenth Report of the Estimates Committee on the Ministry of Railways-Diesel Locomotive Works, Varanasi.

14.25 hrs.

**MATTER UNDER RULE 377**

**Appointment of Third Pay Commission**

MR. DEPUTY-SPEAKER : Shri S. M. Banerjee.

SHRI S. KUNDU (Balasore) : I had written to the Speaker also.